

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 107 of 1997

New Delhi, dated this the 13th April, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. T.N. BHAT, MEMBER (J)

Shri Vrindavan,
S/o Shri Rati Ram,
Clerk,
O/o Dy. Chief Engineer (Constn.),
Northern Railway,
Tilak Bridge,
New Delhi-110001.

.... APPLICANT

(By Advocate: Shri Ashish Kalia)

Versus

1. Union of India through
the General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Chief Engineer (Construction),
Northern Railway,
Kashmere Gate,
Delhi-110006.
3. Divl. Railway Manager,
Northern Railway,
Bikaner.

.... RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

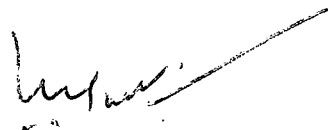
Shri Kalia prays for permission to withdraw the O.A. as the greivances of the applicant ~~are~~ under active consideration of the respondents. In this respect applicant has filed M.A. No. 761/98.

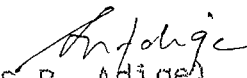
2. Accordingly this O.A. is dismissed as withdrawn with liberty given to applicant that in the event any grievance survives, after final decision of the respondents, it will be _____

(2)

open to him to agitate the same through
appropriate original proceedings in accordance
with law, if so advised.

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(T.N. Bhat)
Member (J)


(S.R. Adige)
Vice Chairman (A)

/GK/